SHRI BINOY VISWAM (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

SHRI SUSHIL KUMAR GUPTA (NCT of Delhi): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI MD. NADIMUL HAQUE: Sir, I too associate myself with the matter raised by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I too associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Shri Vijay Goel.

SHRI DIGVIJAYA SINGH: Sir, I wanted to raise two issues. You didn't allow me to raise the first one. Please allow me to speak, at least, on this issue. ...(Interruptions)...

MR. CHAIRMAN: You have given two notices. The other one is admitted.

SHRI DIGVIJAYA SINGH: Sir, you didn't allow me to raise the first issue. At least, allow me to speak on this issue.

MR. CHAIRMAN: We are converting it into the other one. Otherwise, you would have got the first opportunity. If you wish to associate, please associate.

SHRI DIGVIJAYA SINGH: Sir, not associate, I want to speak on this issue.

श्री सभापति: अब टाइम नहीं है। टाइम खत्म हो चुका है। ...(व्यवधान)...

SHRI DIGVIJAYA SINGH: \*

MR. CHAIRMAN: Shri Vijay Goel...(Interruptions)...

SHRI DIGVIJAYA SINGH: \*.

MR. CHAIRMAN: You have got every right to protest and I too have got a right.

SHRI DIGVIJAYA SINGH: \*

MR. CHAIRMAN: This is not going on record. This is no way to threaten the Chairman, make an allegation and then get an opportunity. I would never, never give an opportunity like this. You have been totally unfair despite all your experience. Please sit down. Shri Vijay Goel.

# Poor water quality in Delhi-NCR

श्री विजय गोयल (राजस्थान): सभापति महोदय, दिल्ली में वायु प्रदूषण के बाद हम सबकी चिंता जल प्रदूषण है। दिल्ली में पानी कितना दूषित, गंदा और जहरीला है, इस पर बहस हो सकती है। हम यह सब कुछ ...(व्यवधान)...

<sup>\*</sup>Not recorded.

with Permission

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): सर, दिल्ली के प्रदूषण को लेकर बयान आया है...(व्यवधान)...

श्री सभापतिः संजय जी, आपको रिप्लाई नहीं देना है।...(व्यवधान)...

श्री विजय गोयल: सर, मैंने इनके बारे में कुछ भी नहीं कहा है।...(व्यवधान)... यह गलत बात है।...(व्यवधान)...

श्री संजय सिंह: \*

श्री सभापति: संजय जी, आपको रिप्लाई नहीं देना है, प्लीज़ बैठ जाइए।...(व्यवधान)...

श्री संजय सिंह: \*

श्री विजय गोयलः ठीक है, सर, मैं नहीं बोलता।...(व्यवधान)... अगर आपको मुझे नहीं बोलने देना, तो मत बोलने दीजिए।...(व्यवधान)...

श्री सभापति: संजय जी की बात रिकॉर्ड में नहीं जा रही है।

श्री संजय सिंह: \*

श्री सभापति: आप लोग अपनी एनर्जी क्यों वेस्ट कर रहे हैं? It is not going on record, I am telling you. I am making a note of the names of all those Members who are defying the Chair, and appropriate course of action would be taken. This is not going on record either in print or otherwise.

श्री विजय गोयल: सर, मैंने दिल्ली सरकार के बारे में कुछ भी नहीं कहा है। दिल्ली में हम सबकी चिंता पानी है। दिल्ली में पानी कितना दूषित, गंदा और जहरीला है, इस पर बहस हो सकती है। हम सब इस बात को जानते हैं कि हम सब लोग bottled water या RO का पानी पी रहे हैं। मैं सिर्फ आपके सामने तथ्य रखना चाहता हूं, जो मेरे नहीं, सरकार के हैं। दिल्ली को हर रोज़ 3800 मिलियन लीटर पानी चाहिए होता है। यह दिल्ली की जरूरत है, लेकिन सत्य यह है कि आधी दिल्ली टैंकर्स और ग्राउंड बोरिंग से पानी पी रही है। दिल्ली में ट्रांसमिशन में 40% पानी बरबाद हो जाता है। दूसरे देशों में यह मैक्सिमम 15% है। इसका कारण लीकेज और चोरी है। दिल्ली में मुश्किल से 70% एरिया में पाइपलाइंस हैं। 25% एरिया में, यानी एकचौथाई एरिया में पाइपलाइंस ही नहीं हैं। आधे से ज्यादा अनिधकृत कॉलोनियों में अभी पाइपलाइंस डली ही नहीं हैं। सभापित जी, आपको हैरानी होगी कि 21 लाख मीटर में से एक-तिहाई, यानी 7 लाख मीटर पाइपलाइंस खराब हैं।...(व्यवधान)...

# श्री संजय सिंह: \*

MR. CHAIRMAN: Please. This is not going on recro.d ...(Interruptions)... Sanjayji. please.

<sup>\*</sup>Not recorded.

श्री विजय गोयल: बोरिंग बैन हैं, लेकिन सरकार खुद जगह-जगह पर बोरिंग कर रही हैं।...(व्यवधान)... ग्राउंड वॉटर लगातार नीचे जा रहा है।...(व्यवधान)... पानी के संरक्षण पर हम काम नहीं कर रहे हैं।...(व्यवधान)... यमुना में 60% गंदा पानी जा रहा है, उसमें 19 नाले गिर रहे हैं। ...(व्यवधान)...

#### श्री संजय सिंह: \*

MR. CHAIRMAN: Sanjayji, please. ...(Interruptions)... You can't use your lung power. Already lungs are suffering because of air pollution. Please. ...(Interruptions)... I will have to name you. Don't provoke me further. Don't provoke. He has not made allegations against anybody so far. ...(Interruptions)...

श्री विजय गोयल: महोदय, दिल्ली की हवा से ज्यादा पानी दूषित है।...(व्यवधान)... अभी Ministry of Consumer Affairs के Bureau of Indian Standards के शोध में 21 भारतीय शहरों का सर्वेक्षण किया गया, जिसमें दिल्ली का पानी सबसे गंदा निकला।...(व्यवधान)...

## श्री संजय सिंह: \*

MR. CHAIRMAN: Mr. Sanjay Singh, please sit down. You don't have... ... (Interruptions)... क्या संरक्षण चाहिए? ... (व्यवधान)... ऐसे unauthorized खड़े होकर बोलने के लिए आपको संरक्षण चाहिए क्या? ... (व्यवधान)... So what? Are you the Minister to correct it? When you get an opportunity, you can put forth your point of view. He is only making a submission. When he crosses the limits, I am there to take care of it. You don't worry and waste your energy. Don't unnecessarily put pressure on your lungs because lungs are already under stress because of air pollution across the country.

श्री विजय गोयल: सर, दिल्ली में आज 2 करोड़ से ज्यादा लोग गंदा पानी पीने को मजबूर हैं। अभी 28 में से 19 सैम्पल्स खराब निकले हैं।

MR. CHAIRMAN: You have to close in ten seconds. ...(Interruptions)...

श्री विजय गोयल: मैं यह चाहता हूँ कि अभी आदरणीय रामविलास पासवान जी ने कहा था कि एक अधिकारी केन्द्र सरकार का हो जाए और एक अधिकारी दिल्ली का हो जाए, घर-घर से सैम्पल उठा लीलिए और उसके बाद तय कर लीजिए।

सभापित महोदय, मैं सिर्फ इतना कहना चाहता हूँ कि आज एयर प्यूरिफायर की बिक्री से पता लग जाएगा कि वायु में कितना प्रदूषण है तथा bottled water और RO की बिक्री से पता लग जायेगा कि पानी कितना गंदा है।

श्री सभापतिः समय समाप्त हो गया।

श्री विजय गोयल: आज लाखों लोग टेंकरों का पानी पीने को मजबूर हैं। ...(व्यवधान)...

श्रीमती कान्ता कर्दम (उत्तर प्रदेश): महोदय, मैं स्वयं को माननीय सदस्य द्वारा उठाये गये विषय से सम्बद्ध करती हूँ।

<sup>\*</sup>Not recorded.

श्री हरनाथ सिंह यादव (उत्तर प्रदेश): महोदय, मैं भी स्वयं को माननीय सदस्य द्वारा उठाये गये विषय से सम्बद्ध करता हूँ।

MR. CHAIRMAN: Shri Vijay Goel, please. ... (Interruptions)... I would like to tell one thing to Shri Vijay Goel. I am telling this not only to Shri Vijay Goel but to other Members also. I have gone through the records yesterday. Display of any article whether it is air purifier, water bottle, mask or anything, is totally unauthorised and not allowed in this House. Sometimes, when you do it, others object; when they do it, you object. But I object to all. Anybody bringing anything to the House is not allowed as per the rules. Then, Members put pressure on the Deputy Chairman. The Deputy Chairman also is a Chairman when he sits in this chair. Panel Chairman is also a Chairman when he sits in this chair. They have all the powers of the Chairman as far as the conduct of the House is concerned. Please bear with me. We are the House of Elders. Just now we have observed the commencement of the 250th Session. That being the case, if I have to argue like this every day, it is not good. Please bear with me and follow the rules, decency and decorum of the House.

## Need to set up a Tribal University in Telangana

DR. BANDA PRAKASH (Telangana): Mr. Chairman, Sir, we demand for setting up a Tribal University as the Central University in Telangana. This is assured under the Schedule 13, Point No. 3, Section 94 of the Andhra Pradesh Reorganisation Act, 2014. Our hon. Chief Minister has made representation a number of times. He has given representation to the hon. Prime Minister also. Finally, they have issued an order in August 2018. We have given the land and temporary accommodation to conduct the classes and all facilities have been handed over to the respective mentor University, that is, Hyderabad University. DPR has been prepared and submitted to the Government of India. Now, for reasons not known, it is pending. Last year also, there was an announcement that classes would be conducted in that academic year, but that is delayed. We demand that from the next academic year, they have to start classes for the Tribal University students in Telangana.

\* "Hon'ble Chairman Sir, please allow me to speak in Telugu for two minutes. The Central Government gave assurance to establish a Tribal University in Telangana as per the provisions made in the Andhra Pradesh State Reorganisation Act, 2014. On various occasions, hon. Chief Minister of Telangana, Shri K. Chandrashekar Rao, met hon. Prime Minister and other Ministers of the Central Cabinet and submitted representation in this regard. Orders were issued in august 2018 to conduct classes but

<sup>\*</sup>English translation of the original speech made in Telugu.